

(b) if so, whether any Committee or court of inquiry has been set up to look into the grievances;

(c) if not, whether they are being looked into departmentally; and

(d) the results of the inquiry or the departmental action referred to above?

The Minister of Railways (Shri C. M. Fennesha): (a) to (d). No. However, a copy of the proceedings of a meeting of certain Mechanical Artisan staff of Loco Sheds of Danapur Division held at Jhajha on 22-4-1967 has been received and the same is under examination.

Introduction of Crack Pattern of Goods Trains on Certain Sections of Eastern Railway.

3431. Shri Deven Sen:
Shri Madhu Limaye:

Will the Minister of Railways be pleased to state:

(a) whether the present Divisional Superintendent, Asansol (E.R.) while working as D.O.S., Danapur, introduced several schemes in regard to the new goods links as an economy measure;

(b) whether these schemes involved outlay of lakhs of rupees;

(c) whether these schemes have failed;

(d) if so, the loss sustained as a result thereof;

(e) whether the same Officer has introduced the new Madhopur Garhara Goods links; and

(f) if so, whether Government propose to examine these schemes as well as reconsider the new Madhopur-Garhara Goods Links?

The Minister of Railways (Shri C. M. Fennesha): (a) Yes. He introduced what has come to be recognised as the crack pattern of goods trains running.

(b) No. The only expenditure was installation of a turn-table at Mughalsara which was transferred from

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another point and no additional investment was involved.

(c) No.

(d) Does not arise.

(e) Yes, on the same pattern as on Danapur Division to achieve better utilisation of diesel locomotives and crew.

(f) Does not arise.

Industrial Development in States

3432. Shri Manibhai J. Patel:
Shri Nitiraj Singh Chaudhary:
Shri G. C. Dixit:
Shri Ram Singh Ayarwal:
Shri Lakhan Lal Gupta:

Will the Minister of Industrial Development and Company Affairs be pleased to lay a statement on the Table indicating the various concessions in respect of power rates, land rent and financial support which various State Governments, have announced and which are enforced to attract private industrialists to set up industries in their respective States; and

(b) whether Government consider that such grant of concession is desirable keeping in view the need for balance regional industrial development in the country?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). A statement giving the information in respect of all States except Mysore and Jammu & Kashmir is placed on the Table of the House. [Placed in Library. See No. LT-772(67). Information about these two States will be furnished in due course.

Booking of Wheat from Railway Stations in Delhi

3433. Shri Yashpal Singh:
Shri S. C. Samanta:
Shri A. K. Khaku:
Shri S. N. Mittal:
Shri Tridib Kumar Chaudhary:
Shri Ghanshi Ranjan: